

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI



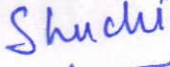

C. P. NO. 15/111/10
CA. NO.

PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.09.2016**


NAME OF THE COMPANY: M/s. Sh. Sanjiv Bhavani & Ors. V/s. M/s. Infotechics India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	ASHAY PRATAP SINGH	Adv	Petitioner	
2	P. NAGESH	Adv.	Respondent	
3	Shuchi seiwari	Adv	Respondent	
4	Ashutosh Gupta	Adv.	Respondent	

ORDER

At request of the petitioner's counsel, the matter is adjourned to
02.09.2016.


(Ina Malhotra)
Member Judicial